

[English]

MR. SPEAKER: I will call you. Please, sit down.

(Interruptions)

[Translation]

SHRISHIVASHARAN SINGH (Vaishali): Mr. Speaker, Sir, through you, I would like to draw the attention of the House and the hon. Prime Minister towards an important issue. In Bihar the Congress Party has started an agitation against the State Government. They started this agitation on 11th of September in Patna in the prohibited area of the State Assembly and it is a matter of regret that a Central Minister also took part in it and deliberately violated the laws. Secondly, is it justified for a Central Minister to take part in an agitation, which is being launched by a political party against the State Government? I would like to draw the attention of the House and the hon. Prime Minister towards these two points. I remember an incident, when Shri Raj Narain was a cabinet Minister, he had also violated the rule in a prohibited area in Himachal Pradesh and as a result, the then Prime Minister Chaudhary Charan Singh had expressed his displeasure against his action. The hon. Prime Minister should give clarification whether there is any code of conduct for the Cabinet Ministers. Through you, I would like only to draw the attention of the House towards this. (Interruptions)

SHRI RAM VILAS PASWAN (Roseria): Mr. Speaker, Sir, this is a very important issue and I also support him. (Interruptions)

[English]

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, you have allowed other issues to come up.

But so far as ONGC is concerned, it is a very serious matter. What is the response of the Government to that? They must indicate. The Minister was saying and also the

Prime Minister that Shri Shankaranand is going there. He was there for two days. We must know what is the position.

Sir, as you thought it very important, that is why you allowed Shri Choudhury to raise it. But the Government is just sitting. There is no response from them on this matter.

Sir, some statement must be made today. Let us see what is the intention of the Government on this matter.

SHRI SAIFUDDIN CHOUDHURY: If he remains silent, it will be misunderstood.

SHRI SOMNATH CHATTERJEE: Sir, he is nodding his head. I do not know in whose favour he is nodding his head. For whom? For what? you say 'yes' or 'no' (Interruptions) He wants to stand up.

SHRI CHANDRA JEET YADAV (Azamgarh): Let the Minister react. Because, it is after all a very serious matter. You will agree that it is a serious matter. When is he going to make a statement? At least, you ask him that he must come and make a statement. Let the country know what has actually happened. We are reading this in newspapers. (Interruptions)

SHRI CHITTA BASU (Barasat): He met the representatives of the ASSTO-Association of Technical Officers.....

MR. SPEAKER: In this way, the other Members will not be able to get a chance. Because all the senior Members, on one point will make the speeches and the other Members will not have an opportunity to speak.

SHRI CHITTA BASU: Only one minute, Sir, kindly listen to me.

MR. SPEAKER: No, Shri Basu. You get ample time. You should do justice to other Members also.

SHRI CHITTA BASU: The hon. Minister said that technical employees have met